

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 101

CP(IB) No.98/Chd/Hry/2021

IN THE MATTER OF:-

Intec Capital Ltd.

...Petitioner

Versus

Rajat Saini

...Respondent

Under Section: 95, IBC 2016

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 21.08.2024.

Sd/-
Court Officer

Tanvi
18.07.2024